

LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
{ACCOUNTS BRANCH}
OLD SECRETARIAT, DELHI – 110054

No. F. 7(B)/Accts/LA/2025/ 16989

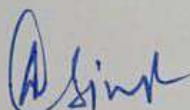
Dated: 29/01/2026.

CIRCULAR

Kind attention of all Hon'ble Sitting MLAs is hereby invited to the OM No. F. 1(12)/H&FW/DGHS/4436-4686 dated 05.11.2019 issued by Directorate General of Health Services, GNCT of Delhi regarding Annual Health Check Up. A copy of the said circular is available on the website of DGHS. Accordingly, as desired by Hon'ble Speaker, Delhi Vidhan Sabha, the Hon'ble Sitting MLAs are also required to go for the Annual Health Check Up, as per the provision of the scheme. However, in order to ensure the same and for the purpose of proper regulation, Hon'ble Speaker (LAS) has desired that the Hon'ble Sitting MLAs shall undergo the check up between 1st to 15th Feb. each year. Thus, Hon'ble Sitting MLAs are requested to ensure the same.

Further, for the convenience of all Hon'ble Sitting MLAs, the Chief Executive Officer, Sant Parmanand Hospital, Plot No. 1,2 & 3 Park Area, Yamuna Bazar, Delhi 110006, which is a DGEHS empanelled hospital and located in the vicinity of this Department and also providing Annual Health Check Up facility as per DGEHS norms, hence being convenient to approach / reach by Hon'ble Sitting MLAs, was contacted and it has been requested to the hospital to extend the Cashless treatment facility to the Hon'ble Sitting MLAs for in line with the scheme of Annual Health Check Up of Govt. employees of GNCT of Delhi.

All the Hon'ble Sitting MLAs are therefore, requested to go for Annual Health Check Up accordingly.


(RANJEET SINGH)
SECRETARY (LAS)

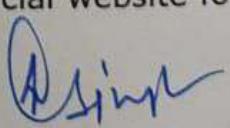
✓ All Hon'ble Sitting MLAs,
Delhi Vidhan Sabha
(Through website & notice board)

No. F. 7(B)/Accts/LA/2025/

Dated:

Copy for information and necessary action to:

1. Secretary (GAD), GNCTD, Delhi Secretariat, New Delhi
2. Director General, Directorate General of Health Services, GNCT of Delhi, F-17, Karkardooma, Delhi, for their kind information and necessary action.
3. Secretary to Hon'ble Speaker, Delhi Vidhan Sabha
4. Dy. Secy. / Head of Office, LAS,
5. Dy. Secretary (IT), LAS, with the request to upload on official website for information of all concerned.
6. Notice Board for information.


(RANJEET SINGH)
SECRETARY (LAS)